

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.CONF./HCJ/COMMITTEE/2021/21

Date :09.11.2021

Hon'ble the Chief Justice has been pleased to constitute Committees for the Principal Seat at Jodhpur and its Bench at Jaipur comprising of :-

FOR JODHPUR

Hon'ble Mr. Justice Sandeep Mehta
Hon'ble Dr. Justice Pushendra Singh Bhati
Hon'ble Mr. Justice Dinesh Mehta

FOR JAIPUR

Hon'ble Mr. Justice Manindra Mohan Shrivastava
Hon'ble Mr. Justice Pankaj Bhandari
Hon'ble Mr. Justice Ashok Kumar Gaur

to suggest the events, activities and modalities to celebrate the Constitution Day on 26th November 2021.

BY ORDER


REGISTRAR GENERAL

Date :09.11.2021

No. Gen/XV/64/2019/4972

Copy forwarded to the following for information :-

1. Registrar-cum-Principal Secretary/ P.S. to Hon'ble the Chief Justice.
2. P.S. to Hon'ble Mr. Justice Manindra Mohan Shrivastava
3. P.S. to Hon'ble Mr. Justice Sandeep Mehta
4. P.S. to Hon'ble Mr. Justice Pankaj Bhandari
5. P.S. to Hon'ble Dr. Justice Pushendra Singh Bhati
6. P.S. to Hon'ble Mr. Justice Dinesh Mehta
7. P.S. to Hon'ble Mr. Justice Ashok Kumar Gaur


REGISTRAR GENERAL

Copy also forwarded to the following for information and necessary action :-

1. Registrar (Admn.)/ (Vigilance)/ (Class.)/ (Rules)/ (Writs)/ (Exam.)/(Judl.)/ O.S.D. (F&I)/ Registrar-cum-C.P.C., Rajasthan High Court, Jodhpur/ Bench, Jaipur.
2. Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request that it may be circulated amongst the Hon'ble Judges through Private Secretaries and the officers at Jaipur Bench.
3. Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court.
4. Concerned Joint Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
5. Concerned Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
6. A.O.J, General Section, Rajasthan High Court, Jodhpur/Jaipur.


REGISTRAR GENERAL